

# Gauhati High Court At Guwahati



The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh

**GAUHATI HIGH COURT**

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

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[ For Thursday, 21st October 2021 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY , IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE ROBIN PHUKAN**  
**COURT NO.: 20**

[ SINGLE BENCH ]

[ VACATION COURT

CRIMINAL SINGLE BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE

]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DEFECTIVE CASE (FOR ORDER)</b>				
114.	Crl.Rev.P./8048/2021/(Filing No.)	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY	PP, ASSAM
REMARK : B/O, WITH OFFICE NOTE				

NOTE:-

NO REQUEST OF PASSOVER OR ADJORNMENT SHALL BE ENTERTAINED IN HEARING MATTERS

Causelists generated on 20/10/2021 17:02:22

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LEAVE NOTE OF ADVOCATES FOR 21/10/2021  
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|----|--------------------|------------|----|------------|
| 1) | MR. O P BHATI      | 04-10-2021 | To | 30-10-2021 |
| 2) | MR. N ANAND        | 09-10-2021 | To | 25-10-2021 |
| 3) | MR. A BHATTACHARYA | 14-10-2021 | To | 26-10-2021 |
| 4) | MR M BHATTACHARYA  | 14-10-2021 | To | 26-10-2021 |